

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 395 OF 2017 &
IA NOS. 820 & 819 OF 2017**

Dated: 22nd February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

BSES Yamuna Power Limited

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Aanchal Arora
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Divyanshu Rai
Mr. Nikhil Nayyar

ORDER

Learned counsel for respondent No. 1 seeks four weeks more time to file reply. He may take steps to file the same on or before 23.03.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **17.04.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**